

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1104

ANSWERED ON:11.12.2013

ILLEGAL ENCROACHMENT

Bali Ram Dr. ;Ray Shri Rudramadhab ;Scindia Smt. Yashodhara Raje

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the details of lands and buildings under illegal encroachment in different locations and housing societies in Delhi along with the name of persons who have encroachment upon the said land buildings, location-wise;
- (b) the details of complaints received by the Government about misuse of basements in various colonies/locations in Delhi during the last three years and the current year, location-wise;
- (c) whether the Government has fixed any responsibility in this regard; and
- (d) if so, the details thereof and the action taken/being taken by the government in this regard and also against the officials responsible for the same?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSHI)

- (a) to (d) : Information is being collected and will be laid on the Table of the House.